

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

ORIGINAL APPLICATION NO. 214/2024

IN THE MATTER OF:

**NEWS ITEM TITLED "MAP AND SAVE WATER BODIES"
APPEARING IN CIVIL SOCIETY MAGAZINE MAY 2023
ISSUE**

<u>INDEX</u>		<u>N.D.O.H.: 06.02.2026</u>
SL. NO.	PARTICULARS	PAGES
1.	AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE TO THE ORDER DATED 06.11.2025	
2.	<u>ANNEXURE-R/1</u> True copy of Inspection report dated 06.01.2026 and analysis report is collectively	

NEW DELHI:

DATED: 05.02.2026



(PRADEEP MISRA & DALEEP DHYANI)

Counsel for the Respondent UPPCB

138 New Lawyers' Chamber,

Supreme Court of India

(M): 9810252518

New Delhi – 110001

Email ID: pradeepmisra@yahoo.com



INDIA NON JUDICIAL

Government of Uttar Pradesh

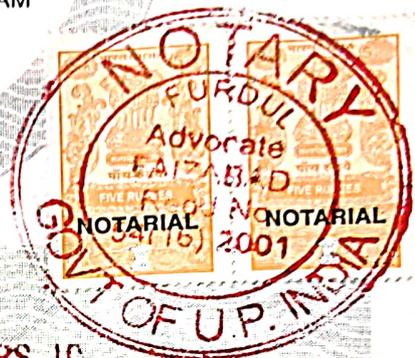


IN-UP91060014817089Y

e-Stamp

Certificate No.
 Certificate Issued Date
 Account Reference
 Unique Doc. Reference
 Purchased by
 Description of Document
 Property Description
 Consideration Price (Rs.)
 First Party
 Second Party
 Stamp Duty Paid By
 Stamp Duty Amount(Rs.)

: IN-UP91060014817089Y
 : 05-Feb-2026 11:48 AM
 : NEWIMPACC (SV)/ up14609904/ AYODHAYA SADAR/ UP-F2B
 : SUBIN-UPUP1460990478130895209208Y
 : RAGHUVIR SINGH SO NANIG RAM
 : Article 4 Affidavit
 : Not Applicable
 :
 : RAGHUVIR SINGH SO NANIG RAM
 : Not Applicable
 : RAGHUVIR SINGH SO NANIG RAM
 : 50
 : (Fifty only)



NOTARY STAMP AMOUNT - RS. 10

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
 BENCH, NEW DELHI
 ORIGINAL APPLICATION NO. 214/2024

IN THE MATTER OF:
**NEWS ITEM TITLED "MAP AND SAVE WATER BODIES" APPEARING
 IN CIVIL SOCIETY MAGAZINE MAY 2023 ISSUE**

**AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH POLLUTION
 CONTROL BOARD IN COMPLIANCE TO THE ORDER DATED
 06.11.2025 PASSED BY THE HON'BLE NATIONAL GREEN
 TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

I, R.V. Singh about 59 years, S/o Late Shri N. Ram, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter UPPCB), Ayodhya do hereby solemnly affirm and state as under:

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate
3. In case of any discrepancy please inform the Competent Authority.

1. That I, deponent in the official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such competent and authorized to swear this affidavit.
2. That present matter is Suo-Motu registered by this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter Hon'ble Tribunal) for examining the issue of encroachment and pollution being faced by water bodies in Tarai region of UP specially in reference to the Baghel Tal.

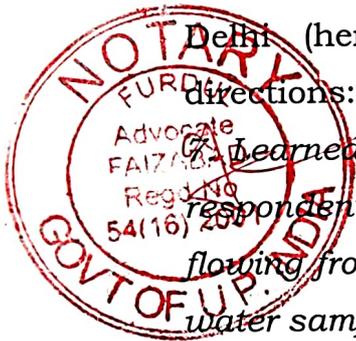
3. That the above noted matter was came up for hearing on 06.11.2025 when this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter Hon'ble Tribunal) has issued the following directions:

The Learned Counsel for UPPCB has pointed out that though the other respondent authorities have taken the stand that untreated sewage flowing from the drain to the water body has been stopped but in the water sample analysis coliform has been found.

8. The concerned authorities are directed to re-examine the issue of stoppage of flowing of untreated sewage in Baghel Tal and submit the report in this regard.

9. Let the fresh reports in view of the observations made above be filed by the concerned authorities within six weeks.

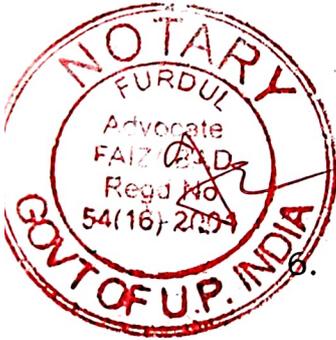
4. That in compliance to the order dated 06.11.2025 the joint inspection of Baghel Pond/tal situated in District-Bahraich was carried out by the UPPCB on 06.01.2026. During the inspection/Survey it was observed that the Jamuar drain located near village Gopi Purwa and merges into Baghel Talab. During inspection/Survey, water samples were collected from the following location:



S. No.	Location from where water sample was collected	Latitude-Longitude of location where water sample was collected
1.	Baghel Talab, Phoolmati Ghat, Tehsil Prayagpur, District Behraich	Latitude – 27.395548 Longitude – 81.762441
2.	Jamuar Drain, near village Gogi Purwa, Tehsil Prayagpur, District Behraich	Latitude – 27.42777 Longitude – 81.728528

5. That water samples were collected from the aforesaid locations and sent to the Central Laboratory, Uttar Pradesh Pollution Control Board for analysis.

A true copy of Inspection report dated 06.01.2026 and analysis report is collectively being annexed herewith and marked as **Annexure No.-R/1**.



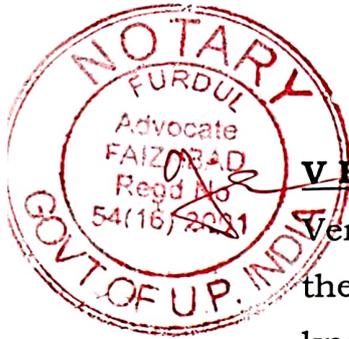
6. That the water sample analysis report parameters observed are summarized below;

S.No.	Parameters	Location of Samples	
		Baghel Talab Phoolmati Ghat, Payagpur, Bahraich.	Jamuar Drain Near Purwa Gogi, Prayagpur, Behraich .
1.	pH	7.22	7-45
2.	Colour (Hazen)	30	30
3.	Hardness (mg/L)	252.0	266.0
4.	Calcium (mg/L)	134.0	140.0
5.	Bio-Chemical Oxygen Demand (BOD) (mg/L)	8.0	12.0
6.	Chemical Oxygen Demand (COD) (mg/L)	46.0	78.0
7.	Total Coliform (MPN/100mL)	5400	7000
8.	Focal Coliform (MPN/100mL)	3500	4600

7. That the above Affidavit on behalf of the Uttar Pradesh Pollution Control Board is submitted before this Hon'ble National Green Tribunal for perusal and kind consideration.



Deponent



VERIFICATION

Verified at Ayodhya on this the 05 day of February, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.



Deponent

THE DEPONENT SRI...
IDENTIFIED BY SRI...
ENCE VERIFIED BEFORE ME
05/02/26

Annexure-NO-R/I

तार : पर्यावरण
Gram : PARYAVARAN

क्षेत्रीय कार्यालय
Regional Office

फोन एवंफैक्स : 05278-245411
Tele & Fax : 05278-245411
Email Id - roayodhya@uppcb.in



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, अयोध्या
UTTAR PRADESH POLLUTION CONTROL BOARD, AYODHYA

संदर्भसंख्या : 1104/F 77/O.A No-2014/2024/2026
Ref. No. :

दिनांक : 27-1-2026
Dated :

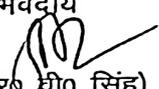
सेवा में,
मुख्य पर्यावरण अधिकारी, प्रभारी (वृत्त-6),
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय:—माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-214/2024 News item titled "Map and Save Water Bodies" appearing in civil society magazine May 2023 issue में पारित आदेश दिनांक 06.11.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक ई-मेल दिनांक 27.01.2026 के माध्यम से प्राप्त श्री प्रदीप मिश्रा, बोर्ड अधिवक्ता, बी-235, सेक्टर-19, नोएडा के पत्र दिनांक 24.01.2026 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के अनुपालन में अवगत कराना है कि बघेल तालाब का सर्वेक्षण/निरीक्षण इस कार्यालय के प्राधिकारियों द्वारा दिनांक 06.01.2026 को किया गया। बघेल तालाब की सर्वेक्षण/निरीक्षण आख्या पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:— यथोपरि।

भवदीय

(आरुण सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:—

1. मुख्य विधि अधिकारी (प्रभारी), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को मयसंलग्नकों सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
2. श्री प्रदीप मिश्रा, बोर्ड अधिवक्ता, बी-235, सेक्टर-19, नोएडा को उनके पत्र दिनांक 24.01.2026 के अनुक्रम में मयसंलग्नकों सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

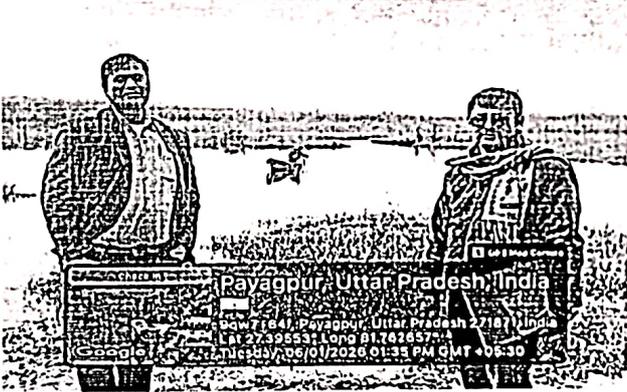

क्षेत्रीय अधिकारी
27/1/2026

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-214/2024 News item titled "Map and Save Water Bodies" appearing in civil society magazine May 2023 issue में पारित आदेश दिनांक 06.11.2025 के अनुपालन के संबंध में आख्या।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-214/2024 News item titled "Map and Save Water Bodies" appearing in civil society magazine May 2023 issue में दिनांक 06.11.2025 को पारित आदेश के सुसंगत अंश निम्नवत् है-

- ".....7. Learned Counsel for UPPCB has pointed out that though the other respondent authorities have taken the stand that untreated sewage flowing from the drain to the water body has been stopped but in the water sample analysis coliform has been found.
8. The concerned authorities are directed to re-examine the issue of stoppage of flowing of untreated sewage in Baghel Tal and submit the report in this regard.
9. Let the fresh reports in view of the observations made above be filed by the concerned authorities within six weeks.
10. List on 06.02.2026.

माननीय अधिकरण द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में अवगत कराना है कि जनपद-बहराइच में स्थित बघेल तालाब का निरीक्षण/सर्वेक्षण का कार्य अधोहस्ताक्षरीगण द्वारा दिनांक 06.01.2026 को किया गया। निरीक्षण/सर्वेक्षण के समय श्रावस्ती वन प्रभाग, श्रावस्ती के माली श्री दर्शन लाल यादव तथा श्री हनुमान पुत्र श्री बरसाती निवासी ग्राम- गोगी पुरवा, तहसील- पयागपुर, जनपद- बहराइच उपस्थित थे। निरीक्षण/सर्वेक्षण के दौरान पाया गया कि जमुआर नाला ग्राम- गोगी पुरवा के पास बघेल तालाब में मिलता है। जमुआर नाले में आसपास के ग्रामों का घरेलू उत्प्रवाह निस्तारित होता है। निरीक्षण के समय खींचे गये फोटोग्राफस निम्नानुसार है-



२५' ०४

१/२

निरीक्षण/सर्वेक्षण के समय निम्नलिखित स्थानों से जल नमूने एकत्र किये गये-

क्र०सं०	जल नमूने एकत्रित करने का स्थान	जल नमूने एकत्रित करने के स्थान के अक्षांश-देशान्तर
01	बघेल तालाब, फूलमती घाट, तहसील- पयागपुर, जनपद- बहराइच	अक्षांश- 27.395548 देशान्तर- 81.762441
02	जमुआर नाला, ग्राम- गोगी पुरवा के पास, तहसील- पयागपुर, जनपद- बहराइच	अक्षांश- 27.42777 देशान्तर- 81.728528

एकत्र किये गये जल नमूनों को विश्लेषण हेतु केन्द्रीय प्रयोगशाला, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ में जमा कराया गया है। प्राप्त विश्लेषण आख्याओं के अनुसार जल नमूनों में मुख्य प्रचालकों की मात्रा निम्नवत पायी गयी:-

S.No.	Parameters	Location of Samples	
		Baghel Talab Phoolmati Ghat, Payagpur, Bahraich.	Jamuar Drain Near Purwa Gogi, Payagpur, Bahraich.
1.	pH	7.22	7-45
2.	Colour (Hazen)	30	30
3.	Hardness (mg/L)	252.0	266.0
4.	Calcium (mg/L)	134.0	140.0
5.	Bio-chemical Oxygen Demand (BOD) (mg/L)	8.0	12.0
6.	Chemical Oxygen Demand (COD) (mg/L)	46.0	78.0
7.	Total Coliform (MPN/100mL)	5400	7000
8.	Fecal Coliform (MPN/100mL)	3500	4600

प्राप्त विश्लेषण आख्याओं की छायाप्रतियाँ संलग्न कर निरीक्षण/सर्वेक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

०१
२७/०१/२६
(विनाद कुमार)
प्रयोगशाला सहायक

०३
२७/०१/२६
(अभिषेक कुमार)
अवर अभियन्ता

०४
२७/०१/२६
(अजय कुमार)
सहा० पर्या० अभियन्ता

क्षेत्रीय अधिकारी महोदय,

२७/०१/२०२६



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT WATER LABORATORY (SURFACE WATER)

Ref no-35215190/CENTRAL/2026

Date:21/01/2026

- 1- Sample Location: Baghel Talab foolmatighat
- 2- District: Bahraich
- 3- Address: Baghel Talab foolmatighat near masoodpur Payagpur Bahraich
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Abhishek Kumar, JIB
- 7- Odour : None
- 8- Quantity and Packing : 2 Ltrs and 1 Glass bottle (125 mL)
- 9- Date of Sample Collection : 06/01/2026
- 10- Analysis Indented by : RO Faizabad
- 11- Date of sample receipt in Lab : 07/01/2026
- 12- Period of Analysis : From : 07/01/2026, To : 14/01/2026
- 13- ULR Number : -
- 14- Sampling Plan/Ref. No. : UPPCB/CL/PR/7.4.3/1A
- 15- Sampling Method Ref. : APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.22	02-12
2	Turbidity, APHA24th Ed 2130B	N.T.U	18.4	1-500NTU
3	Colour, APHA 24th Ed. 2120B: 2023	Hazen	30	5-10000 Hazen
4	Hardness, APHA 24th Ed. 2340 C EDTA Titrimetric Method 2023	mg/l	252.0	10.0 -5000 mg/l
5	Calcium, APHA 24th Ed. 3500Ca-B:2023	mg/l	134.0	10.0 -1000 mg/l
6	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	8.0	1.0 -1000 mg/l
7	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	46.0	4.0 -1000 mg/l
8	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	12.0	3.0 - 500 mg/l
9	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.041	0.01-50 mg/l
10	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	5400	<1.8 MPN/100 ml & above
11	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	3500	<1.8 MPN/100 ml & above

*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Arti Gupta
 Digitally signed by Arti Gupta
 Date: 2026.01.21
 18:09:31 +05'30'

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM

Analysed by
[Rahul Singh(JRF), Preeti
Shukla(JRF)]

Authorized by
Arti Digitally signed by
Arti Gupta
Date: 2018.01.21
18:09:47 +05'30'
Gupta
Arti Gupta (ASO)

IMRAN Digitally signed by
AHMAD KHAN
Date: 2018.01.21
18:09:56 +05'30'
Incharge
Central Laboratory

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/vqstandards/>



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT WATER LABORATORY (SURFACE WATER)

Ref no-35215367/CENTRAL/2026

Date:21/01/2026

- 1- Sample Location: Januar drain near putwa patti
- 2- District: Bahraich
- 3- Address: Payagpur bahraich
- 4- Sample Source: Drain
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Abhishek Kumar, JIB
- 7- Odour : None
- 8- Quantity and Packing : 2 Ltrs and 1 Glass bottle (125 mL)
- 9- Date of Sample Collection : 06/01/2026
- 10- Analysis Indented by : RO Faizabad
- 11- Date of sample receipt in Lab : 07/01/2026
- 12- Period of Analysis : From : 07/01/2026, To : 14/01/2026
- 13- ULR Number : -
- 14- Sampling Plan/Ref. No. : UPPCB/CL/PR/7.4.3/1A
- 15- Sampling Method Ref. : APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.45	02-12
2	Turbidity, APHA24th Ed 2130B	N.T.U	12.6	1-500NTU
3	Colour, APHA 24th Ed. 2120B: 2023	Hazen	30	5-10000 Hazen
4	Hardness, APHA 24th Ed. 2340 C EDTA Titrimetric Method 2023	mg/l	266.0	10.0 -5000 mg/l
5	Calcium, APHA 24th Ed. 3500Ca-B:2023	mg/l	140.0	10.0 -1000 mg/l
6	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	12.0	1.0 -1000 mg/l
7	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	78.0	4.0 -1000 mg/l
8	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	18.0	3.0 - 500 mg/l
9	Phosphate as P, APHA 24th Ed.4500- PO ₄ : 2023	mg/l	0.036	0.01-50 mg/l
10	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	7000	<1.8 MPN/100 ml & above
11	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	4600	<1.8 MPN/100 ml & above

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Arti
Gupta

Digitally signed
by Arti Gupta
Date: 2026.01.21
18:16:50 +05'30'

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	Issue Date:28.12.2017	Page No.:Page 1 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM

Analysed by
[Rahul Singh(JRF), Preeti
Shukla(JRF)]

Authorized by
Arti Digitally signed
by Arti Gupta
Date: 2024.01.31
18:17:00 +05'30'
Gupta
Arti Gupta (ASO)

Digitally signed by
IMRAN AHMAD KHAN
Date: 2024.01.31
18:17:00 +05'30'
IMRAN
AHMAD KHAN
Incharge
Central Laboratory

UPPCB/CL/PR/7.8.1/1a	Issue No.: 01	Issue Date:28.12.2017	Page No.:Page 2 of 4
Amendment No.:02	Amendment Date.:01.09.2025	Approved by: TM	Issued by: QM

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>

PRADEEP MISRA
ADVOCATE
SUPREME COURT

CHAMBER : 138, New Lawyers' Chamber,
Supreme court of India
: New Delhi - 110001
LANDLINE : 011-23070011,
EMAIL : pradeepmisra@vsnl.com

24.01.2026

To,
The Chief Law Officer,
U.P. Pollution Control Board,
Lucknow.

Sub: O.A. No. 214 of 2024;
News Item titled "Map and Save Water Bodies"
appearing in Civil Society Magazine May 2023 issue.

Sir,
Reference to your email dated 23.01.2026 the Hon'ble Tribunal on
06.11.2025 has passed an order as follows:

"7. Learned Counsel for UPPCB has pointed out that though the other respondent authorities have taken the stand that untreated sewage flowing from the drain to the water body has been stopped but in the water sample analysis coliform has been found.

8. The concerned authorities are directed to re-examine the issue of stoppage of flowing of untreated sewage in aghel Tal and submit the report in this regard."

Thus kindly direct the Regional Officer to conduct an inspection regarding the sewage being discharged in Baghel Tal and also the sample of the Baghel Tal be analyzed so that it should be known whether it contains the coliform or not. The inspection analysis report has to be placed before the Hon'ble Tribunal before the next date.

With regards,

Yours sincerely,



(PRADEEP MISRA)

Item No. 05

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 214/2024

News item titled "Map and Save Water Bodies" appearing in Civil Society Magazine May 2023 issue

Date of hearing: 06.11.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondent: Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB
Ms. Priyanka Swami, Adv. for DM, Baharalch & State Wetland Authority

ORDER

1. The State Wetland Authority has filed the report dated 06.12.2024 disclosing the details of water spread of Baghel Tal as under:-

S. No.	Description	Area(ha)
1	Water-spread area (pre-monsoon)	392.90
2	Water-spread area (post-monsoon)	979.80
3	Catchment Area	935.42
	Total	2308.14

2. Land use category and the area is also disclosed as under:-

Season	Land-use category	Area(ha)	Area(%)
Pre-monsoon	Built-up are (Road)	0.01	0.001
	Water body	392.89	99.999
	Total	392.90	100
Post-monsoon	Agriculture	101.34	11.96
	Fallow land	1.16	0.12
	Built-up (road & fish ponds)	6.19	0.63
	Vegetation cover	1.88	0.19
	Water body	847.61	86.51
	Total	979.80	99.45

3. Photographs on page 174-175 disclose the change in the water body during the pre and post monsoon period.
4. Photographs on page 122-123 reveal that there is hardly sufficient water in Baghel Tal, therefore, concerted efforts are required for rejuvenation of the water body.
5. Respondent-District Magistrate, Bahraich in its report on page 113 has disclosed that Divisional Forest Officer, Shravasti Forest Division has prepared a proposal for Integrated Management Plan of Talab Baghel Wetland under the National Plan of Aquatic Eco-System Scheme, amounting to Rs. 165.37 lakh for the financial years 2024-25 to 2028-29 and the said proposal has been forwarded to the Chief Conservator of Forests (Central Zone), UP.
6. Respondent authorities will disclose about the status of proposal and also the steps which are taken/planned to be taken for rejuvenation of Baghel Tal.
7. Learned Counsel for UPPCB has pointed out that though the other respondent authorities have taken the stand that untreated sewage flowing from the drain to the water body has been stopped but in the water sample analysis coliform has been found.
8. The concerned authorities are directed to re-examine the issue of stoppage of flowing of untreated sewage in Baghel Tal and submit the report in this regard.
9. Let the fresh reports in view of the observations made above be filed by the concerned authorities within six weeks.
10. List on 06.02.2026.

Prakash Shrivastava, CP

Dr. Afroz Ahmad, EM

November 06, 2025
Original Application No. 214/2024
JG.